

**HIGH COURT OF JAMMU AND KASHMIR**  
(Office of the Registrar General at Srinagar)

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Subject: One day Training Programme on "Handling Survivors/ Accused of Sexual Violence Cases at Hospitals" organized by the J&K State Judicial Academy in collaboration with the Government of J&K Health and Medical Education Department.

**O R D E R**

No: 478 Dated: 23/07/2019

The following Judicial Officers are hereby nominated for attending "One Day Training Programme for Judicial Officers and Doctors on Handling Survivors/Accused of Sexual Violence cases at Hospitals" scheduled to be held at J&K State Judicial Academy, Srinagar, on 5th August, 2019 (Monday) at 9.30 am sharp:-

| S.No. | Name of the Judicial Officer, S/Shri                  |
|-------|---|
| 1.    | Sanjeev Gupta, Pr.D&SJ, Baramulla;                    |
| 2.    | Vijay Singh Manhas, 2 <sup>nd</sup> AD&SJ, Srinagar;  |
| 3.    | Mohammad Ibrahim Wani, Pr.D&SJ, Pulwama;              |
| 4.    | Ms.Umi Kulsoom, P&T Electricity Magistrate, Srinagar; |
| 5.    | Ms.Tabasum, City Munsiff, Srinagar;                   |
| 6.    | Javed Ahmad Geelani, Sub-Judge, Vailoo;               |
| 7.    | Ms.Tabasum Qadir Parray, Munsiff, Budgam;             |
| 8.    | Ms.Nusrat Ali, Munsiff, Pampore;                      |
| 9.    | Ms.Lubna Sultan, Munsiff, Shopian;                    |
| 10.   | Feroz Ahmad Khan, Munsiff, Handwara.                  |

**By Order.**

(Sanjay Dhar)  
Registrar General

No: 10504-47/GS Dated: 23/07/2019

Copy to the:-

1. Principal Secretary to Hon'ble The Chief Justice, High Court of J&K, Srinagar for information of Her Lordship.
2. Secretary to Hon'ble Mr.Justice \_\_\_\_\_  
.....for information of their Lordships.
3. Registrar Vigilance, High Court of J&K, Srinagar for information.
4. Principal District & Sessions Judge \_\_\_\_\_ for information and n/a.
5. Director, J&K State Judicial Academy, Srinagar for information and with the request to inform all the nominated Judicial Officer accordingly.
6. CPC(e-Court) High Court of J&K, Srinagar for information and with the request to get the same uploaded on the official Website of J&K, High Court for information of all concerned.

Registrar General